

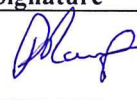

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/Ind- 3602/9/HDB/2017
NAME OF THE COMPANY	Bartronics Global Solutions Ltd
NAME OF THE PETITIONER(S)	Altura Consulting Ltd
NAME OF THE RESPONDENT(S)	Bartronics Global Solutions Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. RAVIPRASAD	Advocate	raviprasad@tempuslaw.co.in 9391160969	
OJASWI M.	Advocate	9030198983	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard, Shri, P.Ravi Prasad and Ms.Ojaswi M, Ld. Counsels for the Petitioner. The Objections have been complied, Memo is also filed to that extent. ^{Alot} Alot regular number to C.P. Issue notice to the Respondent and the learned counsel is permitted to take personal notice of the Respondent, post the case on 09-11-2017.

Case is posted to 09-11-2017.


MEMBER (Judl)